

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3071
ANSWERED ON:23.08.2006
COMMITTEE FOR DISPUTE RESOLUTION MECHANISM
Nahata Smt. P. Jaya Prada;Saradgi Shri Iqbal Ahmed

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government has decided to set up a committee to review dispute resolution mechanism for the National Highways Authority of India's development projects;
- (b) if so, the details thereof;
- (c) the time by which the committee is likely to be set up and submit its recommendations; and
- (d) the extent to which setting up of committee is likely to help in removing the delays in implementing the national highway development projects?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H.MUNIYAPPA)

(a) to (d) Department of Road Transport & Highways has constituted a Committee to examine Dispute Resolution Mechanism in the works under National Highways Development Project (NHDP) Phase I, II and III. The Committee would review the existing procedure for Dispute Resolution and other issues leading to disputes based on the experiences in the implementation of NHDP Phase I, II and III. The Committee may also discuss other issues arising during the implementation of the projects so as to evolve an effective and acceptable mechanism for removal of bottlenecks.